Name of the Corporate Debtor: Kail Limited; Date of Commencement of CIRP: 08-06-2018; List of Creditors as on: 22-12-2021; Name of IP: Mr. Avil Jerome Menezes; Process Number: 1; Last 5 digitof registration number: 10041

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0		0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0		0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	14	280504947140	14	246397335785	97.15	0	34107611356	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	4500853079	1	4500853079	1.77	0	0	0	Annexure 4
5	Operational creditors (Workmen)	342	76609044	342	74922098	0.03	0	1686946	0	Annexure 5
6	Operational creditors (Employees)	196	51520724	196	46029352	0.02	0	5491371	0	Annexure 6
7	Operational creditors (Government Dues)	16	1035724861	16	1013346491	0.40	0	0	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	125	96871946	125	39410399	0.02	0	56982262	0	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	1554662784	1	1554662784	0.61	1554662784	0	0	Annexure 9
Total		695	287821189578	695	253626559988	100.00	1554662784	34171771935	0	